

ORISSA HIGH COURT**FILING REPORT AS ON :03/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0006336/2023	SANTOSH BARIK @ CHUIN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BANKI /305 /2015 3RD ADDL. DISTRICT JUDGE,CUTTACK(Cuttack) ST/0000092/2017
2	BLAPL/0006337/2023	BIPLAB MALLICK VS STATE OF ODISHA	GYANALOKA MOHANTY VS	BASELI SAHI PS /270 /2022 SPECIAL JUDGE, PURI(Puri) TR/0000055/2023
3	BLAPL/0006338/2023	ROSHAN @ ROSHAN LAL VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	ADVA /135 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000095/2022
4	BLAPL/0006339/2023	KHAJA @ BADRI @ KANHU MALLICK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /35 /2023 J.M.F.C.,SORO(Baleshwar) CT/0000079/2023
5	BLAPL/0006340/2023	KRISHNA BHOI VS STATE OF ODISHA	DEBASIS MISHRA VS	NAYAPALLI P.S. /686 /2022 ASST.SESIONS JUDGE,STC,BHUBANESWAR(Khordha) CT/0000088/2023
6	BLAPL/0006341/2023	SANJAYA MALLICK VS STATE OF ODISHA	DEBASIS MISHRA VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000031/2023
7	BLAPL/0006342/2023	LAXMINARAYAN MANDVI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	PADAMPUR /79 /2023 A.D.J.,PADAMPUR(Bargarh) Spl/0000015/2023
8	BLAPL/0006343/2023	ARUN BAGH VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	KORAPUT SADAR /51 /2023 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000401/2023
9	BLAPL/0006344/2023	SONU @ KAMLESH GHOSH VS STATE OF ODISHA	AJAYA NAYAK VS	BRAJARAJNAGAR /252 /2022 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0002154/2022
10	BLAPL/0006345/2023	GANDHIA @ PRASANNA SETHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BAGHAMARI /72 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000049/2023
11	BLAPL/0006346/2023	PAPINA @ PRASANTA KUMAR BEHERA VS STATE OF ODISHA	RONALISHA PRADHAN VS	JATNI P.S. /165 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000254/2023

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12	BLAPL/0006347/2023	MANORANJAN BHOI @ TAPU VS STATE OF ODISHA	MOHAMMED IMMAMUDDIN VS	PAHALA /118 /2023 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000583/2023
13	CMP/0000632/2023	ANIL AGARWAL VS SUSHIL KUMAR AGARWAL	GOKULANANDA SAHU VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) CS/0000001/2020
14	CMP/0000633/2023	RABINDRANATH BEHERA VS BHIKARI BEHERA	SAMIR KUMAR MISHRA VS	// CIVIL JUDGE (SD),NAYAGARH(Nayagarh) CS/0000069/2019
15	CMP/0000634/2023	GOPABANDHU PANI VS HEMALATA PANDA	SAMBIT RATH VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000009/2021
16	CONTC/0003779/2023	SUNDARGARH DISTRICT BUS OWNERS SYNDICATE, VS ER.MADHUSMITA SINGH, EXECUTIVE OFFICER, SUNDARGARH MUNICIPALITY, SUNDARGARH	SUNDARGARH VS	// () //
17	CRLMA/0000187/2023	DURGA MADHABA MISHRA VS STATE OF ODISHA	ADV VS	//0 () //
18	CRLMC/0002548/2023	SANGRAM KESHARI BEHERA VS STATE OF ODISHA	YUVRAJ PAREKH VS	PARLAKHEMUNDI /141 /2021 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI(Gajapati) ICC/0000022/2022
19	CRLMC/0002549/2023	BASANTA SAHOO VS STATE OF ODISHA	BIDYADHAR SAHU VS	KISINDA /67 /2020 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000434/2020
20	CRLMC/0002550/2023	ANANTA CHARAN TRIPATHY VS PRANAKRUSHNA PANDA	JYOTSNARANI RATH VS	//0 ADDL.SESIONS JUDGE,ATHAGARH(Cuttack) CRREV/0000019/2022
21	CRLMC/0002551/2023	SARAT CHANDRA CHANDA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	LALBAG /25 /2022 2ND ADJ,CUTTACK(Cuttack) CRREV/0000108/2022
22	CRLMC/0002552/2023	ABINASH PARIDA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	MAHILA P.S.(BBSR) /83 /2020 S.D.J.M.,BHUBANESWAR(Khordha) CT/0005399/2020
23	CRLMC/0002553/2023	SUBAL MALLICK	RAKESH KUMAR MALLICK	MAHANGA /251 /2022

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		VS STATE OF ODISHA	VS	J.M.F.C.,SALIPUR(Cuttack) GR/0000776/2022
24	CRLMC/0002554/2023	SANTANU BEHERA @ SANTUNU BEHERA VS STATE OF ODISHA	RONALISHA PRADHAN VS	TANGI (KHURDA) /309 /2023 J.M.F.C,TANGI(Khordha) GR/0000268/2023
25	CRLMC/0002555/2023	SUBAL MALLICK VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	SALIPUR /255 /2022 J.M.F.C.,SALIPUR(Cuttack) GR/0000722/2022
26	CRLMC/0002556/2023	NITIN GUPTA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	CHITRAKONDA /124 /2019 CIVIL JUDGE(S.D.) CUM A.S.J.(W.C.),MALAKANGIRI(Malkangiri) CT/0000052/2023
27	CRLMC/0002557/2023	MAHINDRA@MAHINDRA FINANCIAL SERVICES LTDAYDEEP PAL VS STATE OF ODISHA	VS VS	SUKINDA /77 /2023 G.N CUM J.M.F.C., SUKINDA(Jajapur) CT/0000150/2023
28	CRLMC/0002558/2023	MANOJ KUMAR ROUT VS STATE OF ODISHA	UMA SHANKAR PATEL VS	UDITNAGAR /143 /2013 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000023/2013
29	CRLMP/0001106/2023	DREAMZ INFINITE PVT. LTD., SAMBALPUR VS ADM CUM-SUB DIVISIONAL MAGISTRATE, SAMBALPUR	ARUNA KUMAR NAYAK VS	// ()//
30	CRLMP/0001107/2023	ISWAR CHANDRA BEHERA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	LAXMISAGAR P.S. /455 /2022 () //
31	FAO/0000247/2023	D.M.,M/S. ORIENTAL INSURANCE COMPANY LTD. VS SUSANTI PRUSTY	ADAM ALI KHAN VS	// ASST. LABOUR COMMISSIONER,BERHAMPUR,GANJAM(Ganjam) EC/0000012/2016
32	MACA/0000534/2023	GITANJALI MAHAKUR VS CHANDRAMANI SAHOO	PRADEEP KUMAR MISHRA VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000060/2020
33	MACA/0000535/2023	KRUSHNA CHANDRA SETHY @ SETHI VS SUJIT KUMAR SATAPATHY	PRADEEP KUMAR MISHRA VS	// 3RD MACT,JAGATSINGHPUR(Jagatsinghapur) Mac/0000156/2013
34	MACA/0000536/2023	KRUSHNA CHANDRA BEHERA VS	PRADEEP KUMAR MISHRA VS	// IV MACT,PURI(Puri)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	MACA/0000537/2023	LAXMI SAHOO MANAGER (LEGAL) M/S. ORIENTAL INSURANCE CO. VS MINATI SAHOO	ADDAM ALI KHAN VS	MACT/0000175/2014 // IST MACT, JAGATSINGHPUR(Jagatsinghapur)
36	RVWPET/0000263/2023	ASSISTANT DIRECTOR OF INCOME TAX,BENGALURU VS M/S SAMBANDH FINSERVE PVT. LTD	SIDHARTH SANKAR MOHAPATRA,SR.S.C(I.T) VS	// () //
37	TRP(C)/0000202/2023	Purnamasi Jema Singh Deo Pournamasi Jema VS Vijay Bijaya Shankara Singhdeo	SUJAY SHANKER SINGHDEO VS	// () //
38	WA/0001272/2023	PRINCIPAL SECRETARY, DEPARTMENT OF FISHERIES VS GANDHARBA CHARAN ROUTRAY	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
39	WA/0001273/2023	PRINCIPAL SECRETARY DEPARTMENT OF FISHERIES VS PRAVAT KUMAR MOHAPATRA	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
40	WA/0001274/2023	PRINCIPAL SECRETARY,DEPARTMENT OF FISHERIES VS HARAMANI MOHANTY	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
41	WA/0001275/2023	PRINCIPAL SECRETARY, DEPARTMENT OF FISHERIES VS RANJIT KESHARI DAS	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
42	WA/0001276/2023	PRINCIPAL SECRETARY, DEPARTMENT OF FISHERIES VS SOUDAMINI MOHANTY	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
43	WA/0001277/2023	STATE OF ODISHA VS SAHADEV SAHOO	PURNA CHANDRA DAS,A.S.C VS	// () //
44	WA/0001278/2023	STATE OF ODISHA VS DR. BHUBANANANDA GIRI	Y.S.P BABU,A.G.A VS	// () //
45	WA/0001279/2023	PRINCIPAL SECRETARY,DEPARTMENT OF FISHERIES VS SUJIT KUMAR DASH	MINARANTA PRAHARAJ,A.G.A VS	// () //

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46	WA/0001280/2023	PRINCIPAL SECRETARY DEPARTMENT OF FISHERIES VS PRAFULLA KUMAR CHOUDHURY	INDRANIL KANTA PRAHARAJ,A.G.A VS	// 0
47	WA/0001281/2023	STATE OF ODISHA VS BIBHU PRASAD SARANGI	SURYA NARAYAN PATNAIK,A.G.A VS	// 0
48	WA/0001282/2023	STATE OF ODISHA VS NIKUNJA BIHARI SARANGI	PURNA CHANDRA DAS, A.S.C. VS	// 0
49	WA/0001283/2023	STATE OF ODISHA VS DR. GITANJALI DAS @ GEETANJALI DAS	Y.S.P BABU,A.G.A VS	// 0
50	WA/0001284/2023	STATE OF ODISHA VS RABINDRA NATH PANIGRAHI	PURNA CHANDRA DAS,A.S.C VS	// 0
51	WA/0001285/2023	STATE OF ODISHA VS DUKHISHYAM BHOI	SASWAT DAS, A.G.A. VS	// 0
52	WA/0001286/2023	STATE OF ODISHA VS ASHOK KUMAR MAHAKUR	SASWAT DAS, A.G.A. VS	// 0
53	WA/0001287/2023	STATE OF ODISHA VS AMIYA RANJAN NAYAK	SASWAT DAS, A.G.A. VS	// 0
54	WA/0001288/2023	STATE OF ODISHA VS SUBALAYA KALET	SASWAT DAS, A.G.A. VS	// 0
55	WP(C)/0018042/2023	SUSANTA KUMAR SAHU VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0
56	WP(C)/0018043/2023	DEBA NAG VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0
57	WP(C)/0018044/2023	SACHIKANTA PRADHAN	SATYAJIT MOHAPATRA (2)	//

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		VS	VS	0
		STATE OF ODISHA		//
58	WP(C)/0018045/2023	LALIT MOHAN MEHER	SATYAJIT MOHAPATRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
59	WP(C)/0018046/2023	ASIBABHANJAN DAS	SATYAJIT MOHAPATRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
60	WP(C)/0018047/2023	CH. SUNIL KUMAR PATRO	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		THE COLLECTOR, GANJAM		//
61	WP(C)/0018048/2023	JAYAKISHOR MEHER	SATYAJIT MOHAPATRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
62	WP(C)/0018049/2023	SANTANU KUMAR DASH	SATYAJIT MOHAPATRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
63	WP(C)/0018050/2023	BIRAT NAIK	SATYAJIT MOHAPATRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
64	WP(C)/0018051/2023	DUTIA MEHER	SATYAJIT MOHAPATRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
65	WP(C)/0018052/2023	BIJAYA KUMAR SARAF	SATYAJIT MOHAPATRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
66	WP(C)/0018053/2023	SAGAR KUMAR SAMAL	SATYAJIT MOHAPATRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
67	WP(C)/0018054/2023	ANANTARAM PATTNAIK	SATYAJIT MOHAPATRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
68	WP(C)/0018055/2023	JAGATRAM TANDI	SATYAJIT MOHAPATRA (2)	//
		VS	VS	0

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69	WP(C)/0018056/2023	STATE OF ODISHA UPENDRA MURMU VS	BIPLABA P.B.BAHALI VS	// // ()
70	WP(C)/0018057/2023	STATE OF ODISHA BIBHUTI BHUSANA MISHRA VS	SATYAJIT MOHAPATRA (2) VS	// // ()
71	WP(C)/0018058/2023	STATE OF ODISHA PURNA CHANDRA MISHRA VS	SATYAJIT MOHAPATRA (2) VS	// // ()
72	WP(C)/0018059/2023	STATE OF ODISHA GOPINATH JENA VS	BHABANI SHANKAR DASPARIDA VS	// // ()
73	WP(C)/0018060/2023	STATE OF ODISHA GANDHARBA DASH VS	BUDHIRAM DAS VS	// // ()
74	WP(C)/0018061/2023	STATE OF ODISHA PITABASA MEHER VS	SATYAJIT MOHAPATRA (2) VS	// // ()
75	WP(C)/0018062/2023	STATE OF ODISHA ANANDA CHANDRA DAS VS	UMA CHARAN MISHRA VS	// // ()
76	WP(C)/0018063/2023	ODISHA STATE HOUSING BOARD, BBSR SURESH CHANDRA BHOI VS	BHABANI SHANKAR DASPARIDA VS	// // ()
77	WP(C)/0018064/2023	STATE OF ODISHA KARNARAJ BARIK VS	BRUNDBAN ROUT VS	// // ()
78	WP(C)/0018065/2023	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	BHABANI SHANKAR DASPARIDA VS	// // ()
79	WP(C)/0018066/2023	STATE OF ODISHA SASHIBHUSAN PATI VS	BHABANI SHANKAR DASPARIDA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	WP(C)/0018067/2023	ANANDA KUMAR HATI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// 0 //
81	WP(C)/0018068/2023	JAGANNATH NAYAK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
82	WP(C)/0018069/2023	M/S R.S. OIL INDUSTRIES, CHANDANNAGAR VS STATE OF ODISHA	MILLAN KANUNGO VS	// 0 //
83	WP(C)/0018070/2023	KRISHNA CHANDRA SWAIN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// 0 //
84	WP(C)/0018071/2023	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// 0 //
85	WP(C)/0018072/2023	M/S PLUS LUBRICANTS, JAGATSingHPUR VS STATE OF ODISHA	MILLAN KANUNGO VS	// 0 //
86	WP(C)/0018073/2023	SOUDAMINI SAHOO VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
87	WP(C)/0018074/2023	DHARMA NIRANJAN PATNAIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
88	WP(C)/0018075/2023	M/S COLUMBIA PETROCHEMICALS, RAYAGADA VS STATE OF ODISHA	MILLAN KANUNGO VS	// 0 //
89	WP(C)/0018076/2023	SNIGDHA MOHANTY VS STATE OF ODISHA	BIKASH JENA VS	// 0 //
90	WP(C)/0018077/2023	CHAIRMAN OF RAILWAY BOARD, NEW DELHI. VS JANAKAR PATRA	MANOJ KUMAR PATI, C.G.C. VS	// 0 //
91	WP(C)/0018078/2023	PRAMILA PATNAIK	KAJAL SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		INCOME TAX OFFICER, ROURKELA		//
92	WP(C)/0018079/2023	M/S. SRI GOPAL STORE	KSHIROD KUMAR SAHOO	//
		VS	VS	()
		ASSESSING OFFICER, A.U. OF N.F.A.S.C, NEW DELHI		//
93	ABLAPL/0005903/2023	SUBHAM RANJAN SINGH	SK. ZAFARULLA	DUNGURIPALI /70 /2023
		VS	VS	()
		STATE OF ODISHA		//
94	ABLAPL/0005904/2023	BIJAY KUMAR BARIK	AMLAN SHAKTI PAUL	KHURDA MODEL /296 /2023
		VS	VS	()
		STATE OF ODISHA		//
95	ABLAPL/0005905/2023	MANAS SATAPATHY	SUSHANTA HARICHANDAN	KHURDA MODEL /154 /2023
		VS	VS	()
		STATE OF ODISHA		//
96	ABLAPL/0005906/2023	BABULI DAS	DINESH RAY	TALCHER TOWN /305 /2023
		VS	VS	()
		STATE OF ODISHA		//
97	ABLAPL/0005907/2023	RANENDRA PARIDA @ PINTU	DINESH RAY	TALCHER TOWN /305 /2023
		VS	VS	()
		STATE OF ODISHA		//
98	ABLAPL/0005908/2023	KAILASH CHANDRA PAGAL	SRINIBAS SAHOO	BYREE /80 /2023
		VS	VS	()
		STATE OF ODISHA		//
99	ABLAPL/0005909/2023	SATYABATI NANDA	PRAFULLA KUMAR BISWAL	AUL /471 /2023
		VS	VS	()
		STATE OF ODISHA		//
100	ABLAPL/0005910/2023	SUNIL PUTEI	RAJJEET ROY	LARAMBA /37 /2023
		VS	VS	()
		STATE OF ODISHA		//
101	ABLAPL/0005911/2023	SUBRAT KUMAR MAHAPATRA	SANTOSH KUMAR MISHRA	BELLAGUNTHA /42 /2023
		VS	VS	()
		STATE OF ODISHA		//
102	ABLAPL/0005912/2023	SUNIL PUTEI	RAJJEET ROY	KHAPRAKHOL /42 /2023
		VS	VS	()

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103	ABLAPL/0005913/2023	STATE OF ODISHA SUNIL PUTEL VS	RAJEET ROY VS	// LARAMBA /50 /2023 ()
104	ABLAPL/0005914/2023	STATE OF ODISHA ASHOK SAMANTASINGHAR @ SAMANTASINHAR VS	BHABANI SHANKAR RAYAGURU VS	// PATKURA /267 /2023 ()
105	ABLAPL/0005915/2023	STATE OF ODISHA TARUN SAHA VS	BABITA SAHU VS	// PAPERMETLA P.S. /20 /2022 ()
106	ABLAPL/0005916/2023	STATE OF ODISHA BANDHU HANTAL VS	BABITA SAHU VS	// CHITRAKONDA /33 /2013 ()
107	ABLAPL/0005917/2023	STATE OF ODISHA KALU @ MANOJ BEHERA VS	BRUNDABAN ROUT VS	// CHAULIAGANJA /54 /2023 ()
108	ABLAPL/0005918/2023	STATE OF ODISHA JITENDRA NAIK VS	PRATAP KUMAR NAIK VS	// BANARAPAL /163 /2023 ()
109	ABLAPL/0005919/2023	STATE OF ODISHA DANDIA @ RAKHAL KUMAR MANTRI VS	BRUNDABAN ROUT VS	// CHAULIAGANJA /87 /2021 ()
110	ABLAPL/0005920/2023	STATE OF ODISHA AMIT MANDAL VS	DILLIP KUMAR SAHOO VS	// UMERKOTE /40 /2023 ()
111	ABLAPL/0005921/2023	STATE OF ODISHA SUBASH CHANDRA MAHAPATRA VS	SANTOSH KUMAR MISHRA VS	// BELLAGUNTHA /42 /2023 ()
112	ABLAPL/0005922/2023	STATE OF ODISHA A.SARATHI VS	KUMAR KANTA BEHERA VS	// SURADA /197 /2023 ()
113	ABLAPL/0005923/2023	STATE OF ODISHA A.SARATHI VS	KUMAR KANTA BHERA VS	// SURADA /196 /2023 ()
		STATE OF ODISHA		//

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114	ABLAPL/0005924/2023	RAMAKANTA BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	KHANTAPADA /94 /2020 () //

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MISC CASES FILED on :03/06/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	194/2023 CRLMP/1106/2023	DREAMZ INFINITE PVT. LTD., SAMBALPUR-MP	ARUNA KUMAR NAYAK
2	416/2023 FAO/247/2023	D.M.,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
3	592/2023 CMP/633/2023	RABINDRANATH BEHERA-MP	SAMIR KUMAR MISHRA
4	593/2023 CMP/634/2023	GOPABANDHU PANI-MP	SAMBIT RATH
5	913/2023 MACA/534/2023	GITANJALI MAHAKUR-MP	PRADEEP KUMAR MISHRA
6	914/2023 MACA/534/2023	GITANJALI MAHAKUR-MP	PRADEEP KUMAR MISHRA
7	915/2023 MACA/535/2023	KRUSHNA CHANDRA SETHY @ SETHI-MP	PRADEEP KUMAR MISHRA
8	916/2023 MACA/535/2023	KRUSHNA CHANDRA SETHY @ SETHI-MP	PRADEEP KUMAR MISHRA
9	917/2023 MACA/536/2023	KRUSHNA CHANDRA BEHERA-MP	PRADEEP KUMAR MISHRA
10	918/2023 MACA/1016/2017	d.m., the ORIENTAL INSURANCE CO.LTD.-MP	M/S.A.A.KHAN
11	919/2023 MACA/1016/2017	d.m., the ORIENTAL INSURANCE CO.LTD.-MP	M/S.A.A.KHAN
12	920/2023 MACA/1016/2017	d.m., the ORIENTAL INSURANCE CO.LTD.-MP	M/S.A.A.KHAN
13	921/2023 MACA/537/2023	MANAGER (LEGAL) M/S. ORIENTAL INSURANCE CO.LTD.-MP	ADAM ALI KHAN
14	1090/2023 ABLAPL/13556/2021	SAMIRA KUMAR BISWAL-MP	AMITAV TRIPATHY
15	1348/2023 CRLA/586/2022	TARINI PRADHANI-MP	DIPTI RANJAN BHOKTA
16	1798/2023 CRLMC/2548/2023	SANGRAM KESHARI BEHERA-MP	YUVRAJ PAREKH
17	1799/2023 CRLMC/2551/2023	SARAT CHANDRA CHANDA-MP	SUDEEP KUMAR SARANGI
18	1800/2023 CRLMC/2504/2023	BIJAYA KUMAR DAS-MP	BANSHIDHAR BAUG
19	1801/2023 CRLMC/2551/2023	SARAT CHANDRA CHANDA-MP	SUDEEP KUMAR SARANGI
20	1802/2023 CRLMC/2552/2023	ABINASH PARIDA-MP	SUDEEP KUMAR SARANGI
21	1803/2023 CRLMC/2554/2023	SANTANU BEHERA @ SANTUNU BEHERA-MP	RONALISHA PRADHAN
22	1804/2023 CRLMC/2554/2023	SANTANU BEHERA @ SANTUNU BEHERA-MP	RONALISHA PRADHAN
23	1805/2023 CRLMC/2556/2023	NITIN GUPTA-MP	UMA CHARAN MISHRA
24	1806/2023 CRLMC/2557/2023	MAHINDRA@MAHINDRA FINANCIAL SERVICES LTD.-MP	AYDEEP PAL
25	3325/2023 WA/1272/2023	PRINCIPAL SECRETARY, DEPARTMENT OF FISHERIES AND AQUACULTURE	SURESH K. PRAYAN PATNAIK,A.G.A
26	3326/2023	PRINCIPAL SECRETARY, DEPARTMENT OF FISHERIES AND AQUACULTURE	SURESH K. PRAYAN PATNAIK,A.G.A

27	WA/1272/2023 3327/2023	PRINCIPAL SECRETARY, DEPARTMENT OF FISHERIES AND SURYA NARAYAN PATNAIK,A.G.A	
28	WA/1272/2023 3328/2023	PRINCIPAL SECRETARY DEPARTMENT OF FISHRIES AND SURYA NARAYAN PATNAIK,A.G.A	
29	WA/1273/2023 3329/2023	PRINCIPAL SECRETARY DEPARTMENT OF FISHRIES AND SURYA NARAYAN PATNAIK,A.G.A	
30	WA/1273/2023 3330/2023	PRINCIPAL SECRETARY DEPARTMENT OF FISHRIES AND SURYA NARAYAN PATNAIK,A.G.A	
31	WA/1273/2023 3331/2023	PRINCIPAL SECRETARY,DEPARTMENT OF FISHERIES AND SURYA NARAYAN PATNAIK,A.G.A	
32	WA/1274/2023 3332/2023	PRINCIPAL SECRETARY,DEPARTMENT OF FISHERIES AND SURYA NARAYAN PATNAIK,A.G.A	
33	WA/1274/2023 3333/2023	PRINCIPAL SECRETARY,DEPARTMENT OF FISHERIES AND SURYA NARAYAN PATNAIK,A.G.A	
34	WA/1274/2023 3334/2023	PRINCIPAL SECRETARY, DEPARTMENT OF FISHRIES AND SURYA NARAYAN PATNAIK,A.G.A	
35	WA/1275/2023 3335/2023	PRINCIPAL SECRETARY, DEPARTMENT OF FISHRIES AND SURYA NARAYAN PATNAIK,A.G.A	
36	WA/1275/2023 3336/2023	PRINCIPAL SECRETARY, DEPARTMENT OF FISHRIES AND SURYA NARAYAN PATNAIK,A.G.A	
37	WA/1275/2023 3337/2023	PRINCIPAL SECRETARY, DEPARTMENT OF FISHERIES AND SURYA NARAYAN PATNAIK,A.G.A	
38	WA/1276/2023 3338/2023	PRINCIPAL SECRETARY, DEPARTMENT OF FISHERIES AND SURYA NARAYAN PATNAIK,A.G.A	
39	WA/1276/2023 3339/2023	PRINCIPAL SECRETARY, DEPARTMENT OF FISHERIES AND SURYA NARAYAN PATNAIK,A.G.A	
40	WA/1277/2023 3340/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS,A.S.C
41	WA/1277/2023 3341/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS,A.S.C
42	WA/1277/2023 3342/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS,A.S.C
43	WA/1277/2023 3343/2023	STATE OF ODISHA-MP	Y.S.P BABU,A.G.A
44	WA/1278/2023 3344/2023	STATE OF ODISHA-MP	Y.S.P BABU,A.G.A
45	WA/1278/2023 3345/2023	STATE OF ODISHA-MP	Y.S.P BABU,A.G.A
46	WA/1278/2023 3346/2023	PRINCIPAL SECRETARY,DEPARTMENT OF FISHRIES AND SURYA NARAYAN PATNAIK,A.G.A	
47	WA/1279/2023 3347/2023	PRINCIPAL SECRETARY,DEPARTMENT OF FISHRIES AND SURYA NARAYAN PATNAIK,A.G.A	
48	WA/1279/2023 3348/2023	PRINCIPAL SECRETARY,DEPARTMENT OF FISHRIES AND SURYA NARAYAN PATNAIK,A.G.A	
49	WA/1279/2023 3349/2023	PRINCIPAL SECRETARY DEPARTMENT OF FISHRIES AND SURYA NARAYAN PATNAIK,A.G.A	
50	WA/1280/2023 3350/2023	PRINCIPAL SECRETARY DEPARTMENT OF FISHRIES AND SURYA NARAYAN PATNAIK,A.G.A	
51	WA/1280/2023 3351/2023	PRINCIPAL SECRETARY DEPARTMENT OF FISHRIES AND SURYA NARAYAN PATNAIK,A.G.A	
52	WA/1280/2023 3352/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
53	WA/1281/2023 3353/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
54	WA/1281/2023 3354/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
55	WA/1281/2023 3355/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
56	WA/1282/2023 3356/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
57	WA/1282/2023 3357/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS, A.S.C.

58	3358/2023 WA/1285/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
59	3359/2023 WA/1285/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
60	3360/2023 WA/1283/2023	STATE OF ODISHA-MP	Y.S.P BABU,A.G.A
61	3361/2023 WA/1283/2023	STATE OF ODISHA-MP	Y.S.P BABU,A.G.A
62	3362/2023 WA/1283/2023	STATE OF ODISHA-MP	Y.S.P BABU,A.G.A
63	3363/2023 WA/1284/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS,A.S.C
64	3364/2023 WA/1284/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS,A.S.C
65	3365/2023 WA/1284/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS,A.S.C
66	3366/2023 WA/1286/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
67	3367/2023 WA/1286/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
68	3368/2023 WA/1286/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
69	3369/2023 WA/1287/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
70	3370/2023 WA/1287/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
71	3371/2023 WA/1288/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
72	3372/2023 WA/1288/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
73	3373/2023 WA/1288/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
74	8326/2023 WP(C)/18042/2023	SUSANTA KUMAR SAHU-MP	DAYANIDHI MISHRA
75	8327/2023 WP(C)/17178/2023	RANJITA MALLICK-MP	DEBADEEPTA SAHOO
76	8328/2023 WP(C)/18047/2023	CH. SUNIL KUMAR PATRO-MP	SUDEEP KUMAR SARANGI
77	8329/2023 WP(C)/18056/2023	UPENDRA MURMU-MP	BIPLABA P.B.BAHALI
78	8330/2023 WP(C)/18062/2023	ANANDA CHANDRA DAS-MP	UMA CHARAN MISHRA
79	8331/2023 WP(C)/18064/2023	KARNARAJ BARIK-MP	BRUNDABAN ROUT
80	8332/2023 WP(C)/18064/2023	KARNARAJ BARIK-MP	BRUNDABAN ROUT
81	8333/2023 WP(C)/18069/2023	M/S R.S. OIL INDUSTRIES, CHANDANNAGAR-MP	MILLAN KANUNGO
82	8334/2023 WP(C)/18072/2023	M/S PLUS LUBRICANTS, JAGATSINGHPUR-MP	MILLAN KANUNGO
83	8335/2023 WP(C)/18073/2023	SOUDAMINI SAHOO-MP	PRATIK DASH
84	8336/2023 WP(C)/18075/2023	M/S COLUMBIA PETROCHEMICALS, RAYAGADA-MP	MILLAN KANUNGO
85	8337/2023 WP(C)/17482/2023	LALITA DHARUA-MP	SUJAY SHANKER SINGHDEO
86	8338/2023 WP(C)/18076/2023	SNIGDHA MOHANTY-MP	BIKASH JENA
87	8339/2023 WP(C)/18077/2023	CHAIRMAN OF RAILWAY BOARD, NEW DELHI.-MP	MANOJ KUMAR PATI, C.G.C.
88	8340/2023 WP(C)/18078/2023	PRAMILA PATNAIK-MP	KAJAL SAHOO
89	8341/2023	M/S. SRI GOPAL STORE-MP	KSHIROD KUMAR SAHOO

